

Summit of Central Asian Republics

3700. SHRI N.J. RATHVA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the recent Summit held in Turkmenistan which was attended by Pakistan, Turkey, Iran and four central Asian Republics;

(b) if so, whether certain issues relating to India were raised by Pakistan therein;

(c) if so, the details thereof and the steps taken to counter such moves;

(d) whether any reference was made to Kashmir in the joint Press Release issued after the Summit; and

(e) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) A summit meeting held at Ashokabad in May, 1992, was attended by the Presidents of Turkmenistan, Uzbekistan, Kazakhstan, Kyrgyzstan, and Iran and Prime Ministers of Turkey and Pakistan.

(b) to (e). The following reference to Jammu and Kashmir was made in the unsigned Joint Press Release issued after the Summit: "The parties have agreed that the issue of Jammu and Kashmir should be resolved peacefully in accordance with the principles enshrined in the UN Charter. "The attempts of Pakistan to internationalise the Kashmir issue is a violation of the Shimla Agreement. The concerned governments have been apprised of this position.

[*Translation*]

Democratization of UN

3701. ACHARYA VISHWANATH DAS

SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have asked for more democratization of the U.N.;

(b) if so, the details thereof;

(c) whether the Government have also demanded to resolve the discrimination between the permanent and temporary members of the UN Security Council (UNSC); and

(d) if so, the details thereof and the response of the other members of the UNSC thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) to (d). India has urged the democratisation of the UN to reflect the changing realities in the international political scene including the large increase in the membership of the UN. In this context, India has called for a wider representation in the Security Council which would make the body more effective and responsive to the needs of all UN member states. As early as 1979, India, along with none other countries had inscribed an item "question of equitable representation and increase in membership of the Security Council" on the agenda of the UNGA. India has raised this issue at all appropriate multilateral fora. This question is also under consideration in the ongoing UN General Assembly.

Indians in Saudi Arabia

3702. SHRI GOVINDRAO NIKAM: Will the PRIME MINISTER be pleased to state:

(a) whether the incidents of atrocities against Indians working in Saudi Arabia are increasing;

(b) if so, whether the Indian women